## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NO. 606 OF 2017 IN DFR NO. 2203 OF 2017

Dated: 30<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mr. Rama Shanker Awasthi .... Appellant(s)

Vs.

Bajaj Energy Private Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Mr. Shubham Arya

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad for R-3

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2

## <u>ORDER</u>

IA NO. 606 OF 2017

(Appln. for waiver of court fees)

We have heard learned counsel for the parties.

Order is reserved.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt